

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4103/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dhrupad Kashyap Das,
Presiding Officer, MACT No.2,
Kamrup(M), Guwahati.

Dated Guwahati the 9th November, 2020.

Sub: **Special leave.**

Ref:- Letter No. MACT-2K/2802/2020 dated 15.10.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for special leave on account of Covid-19, from 17.09.2020 to 14.10.2020, has been granted.

Yours faithfully,

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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/4104 / dated 9.11.2020
Copy to.

✓ 1/ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rdsr